फा.सं. 9/1/2016-सीएस
के.वी.आर. मूर्ति, संयुक्त मंत्रिवाद
MINISTRY OF CORPORATE AFFAIRS
NOTIFICATION
New Delhi, the 25th May, 2016

S.O. 1928(E).— In exercise of the powers conferred by section 53C read with section 53F of the Competition Act, 2002 (12 of 2003), the Central Government hereby appoints Ms. Anita Kapur, as Member of the Competition Appellate Tribunal, with effect from the 10th May, 2016 (Afternoon) and till she attains the age of 65 years or until further orders, whichever is earlier.

2. The terms and conditions of her service shall be governed by the Competition Appellate Tribunal (Salaries and Allowances and other terms and conditions of service of Chairperson and other Members) Rules, 2009.

[F. No. 9/1/2016-CS]

K. V. R. MURTY, Jt. Secy.